

**श्री भक्त दर्शन :** जब ए० सी० सी० की योजना इस में मिला दी जायेगी, तो बन्दूक चलाना और फौजी क्वायद भी इस में दी जायेगी।

#### Selection Grade for Assistants

\*1141. **Dr. L. M. Singhvi:** Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 620 on the 27th March, 1963 and state:

(a) whether the question of introduction of Selection Grade for Assistants has since been reconsidered; and

(b) if so, the result thereof?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) and (b). The matter is still under consideration.

**Dr. L. M. Singhvi:** I would like to know for how long this has been under consideration, why it has taken so long and by when the consideration is likely to be completed.

**Shri L. N. Mishra:** The matter came in two or three stages and some decisions were taken in respect of some Stenographers. About Assistants, we will take some more time.

**Dr. L. M. Singhvi:** May I know whether it is a fact that senior Assistants who have been working for several years, as long as ten years, have no incentive as at present and, if so, is there any scheme or proposal to introduce a system of incentive for senior Assistants working now?

**Shri L. N. Mishra:** It is a fact that the prospect of promotion is very meagre in their case. Their case is under consideration.

**Shri S. M. Banerjee:** May I know whether this was one of the recommendations of the Pay Commission? May I also know whether another recommendation was about the introduction of a special grade for lower

division clerks, and if so, why these recommendations of the Pay Commission have not been implemented, and whether any discussions have been held with the association concerned, and if so, with what result?

**Shri L. N. Mishra:** Discussions have been held and the matter has been in correspondence with the Ministry of Finance also. As for the specific recommendation of the Pay Commission, I would like to have notice of the question.

**Shri Bhagwat Jha Azad:** During the pendency of such consideration, may I know whether Government have prescribed any procedure to ensure that the employees who are likely to be affected are not adversely affected?

**Shri L. N. Mishra:** There is no question of anyone being adversely affected. It is a question of promotion only.

**श्री सिद्धेश्वर प्रसाद :** अभी मंत्री जी ने बताया है कि सरकार कुछ निर्णयों पर पहुंची है। मैं यह जानना चाहता हूँ कि सरकार किन निर्णयों पर पहुंची है और कौन सी बातें विचाराधीन हैं।

**श्री ल० ना० मिश्र :** जैसा कि अभी कहा गया है, स्टेनोग्राफ़र्स का कम्बान्ड ग्रेड कर दिया गया है, जिस से उन को काफी फायदा पहुंचा है। जहां तक एसिस्टेंट्स का सवाल है, यह प्रश्न विचाराधीन है।

#### Middle School Examinations in Delhi

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\*1142. { **Shri Yashpal Singh:**  
**Shri Ram Sewak Yadav:**  
**Shri R. G. Dubey:**

Will the Minister of Education be pleased to state:

(a) whether it is a fact that the middle school examinations in Delhi are being held by a Board of the Directorate of Education;

(b) whether it is a fact that only two months notice was given to the teachers as well as the taught to prepare themselves for the Board examination;

(c) whether it is a fact that the teachers were unable to do full justice to the prescribed course within this short span of time; and

(d) whether a greater number of failures are expected because the courses have been rushed through.

**The Minister of Education (Shri M. C. Chagla):** (a) and (b). No, Sir.

The usual annual examination is being conducted this year in 3 subjects only by an *ad hoc* Committee. The intimation that the examinations will be so conducted was given in December, 1963. No notice as such, was required or given.

(c) No, Sir. No new course was prescribed for these examinations.

(d) No, Sir. The courses were taught throughout the academic session.

**श्री यशपाल सिंह :** क्या सरकार को यह पता है कि अगर सेशन के शुरू में कह दिया जाता, तो विद्यार्थियों को इतनी दिक्कत न होती, क्योंकि विद्यार्थियों के लिए कोर्स पढ़ाड़ जैसा मुश्किल हो गया था ?

**श्री मु० क० चागला :** स्टुडेंट्स को कोई दिक्कत नहीं हुई थी। जो कोर्स पहले चलता था, वही कोर्स रखा गया था। इम्तहान भी वही था।

**श्री यशपाल सिंह :** अध्यापक कोर्स को पूरा पढ़ा नहीं सके हैं, क्योंकि शार्ट नोटिस के मूताबिक इम्तहानों को बोर्ड के अधीन कर दिया गया है।

**अध्यक्ष महोदय :** मिनिस्टर साहब कहते हैं कि कोर्स वही है, बदला नहीं है।

**श्री यशपाल सिंह :** इम्तहान लेने वाली वाडी बदल गई है। पहले बोर्ड

इम्तहान नहीं लेता था। सरकार ने इस बारे में एक महीने पहले जो डिजिजन लिया, इसका यह नुकसान हुआ कि उन विद्यार्थियों के इम्तहान का तरीका बदल गया। पहले जो एग्जामिनर थे, जो परचे सैट करते थे, वे बदल गये।

**अध्यक्ष महोदय :** इम्तहान देने वाले चाहे बदल गए हों, लेकिन जब इम्तहान देने वालों के लिए वही कोर्स था, तो फिर चाहे बोर्ड हो या कोई दूसरी बाडी हो, विद्यार्थियों को तैयारी तो करनी थी।

**श्री यशपाल सिंह :** क्वैस्टियन सैट करने वाले बदल गये। जो बीस साल से परीक्षा ले रहे थे, वे बदल गये।

**श्री शिव नारायण :** क्या यह सही है कि मिडिल कोर्स कर देने से अब गवर्नमेंट उन लड़कों को अलग से सर्टिफिकेट देगी, जो कि मिडल पास करेंगे ?

**श्री मु० क० चागला :** वह सवाल नहीं उठता है। सिर्फ एक ही चेंज हुआ है कि इम्तहान स्कूलों के बजाये बोर्ड लेगा। और कोई फर्क नहीं पड़ा है।

**श्री श्रींकार लाल बेरवा :** पुरानी व्यवस्था में क्या गलती पाई गई कि वह एग्जामिनेशन बोर्ड के तहत कर दिया गया ?

**श्री मु० क० चागला :** को-आर्डिनेशन और हायर स्टैंडर्ड करने के लिए ऐसा किया गया।

**शिक्षा नीति के निर्धारण में अध्यापकों का योग**

\*११४४. श्री सिद्धेश्वर प्रसाद : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राष्ट्रीय श्रव्य-दृश्य शिक्षण संस्थान की १० अप्रैल, १९६४ की नई दिल्ली में हुई बैठक में उन्होंने